RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.CONF./HCJ/COMMITTEES/2026/26 **Date: 15.10.2026**

Hon'ble the Chief Justice has been pleased to constitute an Screening Committee to scrutinize the cases of Judicial Officers for Compulsory Retirement u/r 53(1) of the Rajasthan Civil Services (Pension) Rules, 1996, comprising of :-

Hon'ble Mr. Justice Vinit Kumar Mathur
Hon'ble Mr. Justice Inderjeet Singh
Hon'ble Mr. Justice Anoop Kumar Dhand
Hon'ble Mr. Justice Sameer Jain
Hon'ble Mr. Justice Ashutosh Kumar

The matters of Compulsory Retirement of Judicial Officers in District Judge Cadre, Senior Civil Judge / Civil Judge Cadre assigned to Hon'ble Higher Judiciary Committee & Hon'ble Lower Judiciary Committee constituted vide Order dated 26.09.2026 shall now be considered by this Committee.

BY ORDER

15/10

REGISTRAR GENERAL

No.PA/RG/9(1)/2022/2252 **Date : 15.10.2026**

Copy forwarded through e-mail to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Vinit Kumar Mathur
3. P.S. to Hon'ble Mr. Justice Inderjeet Singh
4. P.S. to Hon'ble Mr. Justice Anoop Kumar Dhand
5. P.S. to Hon'ble Mr. Justice Sameer Jain
6. P.S. to Hon'ble Mr. Justice Ashutosh Kumar

15/10

REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action:-

1. Registrar (Admn.)/ (Vigilance)/ (Class.)/ (Rules)/ (Writs)/ (Exam.)/(Judl.)/ O.S.D. (F&I)/ Registrar-cum-C.P.C., Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request that it may be circulated amongst the concerned Hon'ble Judge through Private Secretary and the officers at Jaipur Bench, Jaipur.
3. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
4. Concerned Joint Registrars, Rajasthan High Court, Jodhpur.
5. Concerned Dy. Registrars, Rajasthan High Court, Jodhpur.
6. A.O.J., Confidential/ RJS (Estt.)/ Vigilance/ Statistics Section, Rajasthan High Court, Jodhpur.

15/10

REGISTRAR GENERAL